

counts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—3836/82].

(4) A copy of the Annual Report (Hindi and English versions) on the working of the Seamen's Provident Fund Scheme, 1966, under sub-section (1) of section 3 of the Seamen's Provident Fund Act, 1966. [Placed in Library. See No. LT—3837/82].

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF RURAL DEVELOPMENT FOR 1982-83.

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BALESHWAR RAM): I beg to lay on the Table:

a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Rural Development for 1982-83. [Placed in Library. See No. LT—3838/82].

... (Interruptions)

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF SOCIAL WELFARE FOR 1982-83.

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): I beg to lay on the Table:

a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Social Welfare for 1982-83. [Placed in Library. See No. LT—3839/82].

12.10 hrs.

COMMITTEE ON PAPERS LAID ON THE TABLE

MINUTES

DR. RAJENDRA KUMARI BAJPAI (Sitapur): I beg to lay on the Table

Minutes (Hindi and English versions) of the sittings of the Committee on Papers laid on the Table relating to their Eleventh Report.

#### ASSENT TO BILLS

SECRETARY: Sir, I lay on the Table the following four Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 1st April, 1982:—

1. The Kerala Appropriation (Vote on Account) Bill, 1982.
2. The Kerala Appropriation Bill, 1982.
3. The Assam Appropriation (Vote on Account) Bill, 1982.
4. The Assam Appropriation Bill, 1982.

12.11 hrs.

COMMITTEE ON PAPERS LAID ON THE TABLE

ELEVENTH REPORT

DR. RAJENDRA KUMARI BAJPAI (Sitapur): I beg to present the Eleventh Report (Hindi and English versions) of the Committee on Papers laid on the Table.

PETITION RE: REPEAL OF SECTION 5 OF INDIAN TELEGRAPH ACT, 1885 AND SECTION 26 OF INDIAN POST OFFICE ACT, 1898.

PROF. MADHU DANDAVATE (Rajapur): I beg to present a petition signed by Shri V. M. Tarkunde and others regarding repeal of Section 5 of the Indian Telegraph Act, 1885 and Section 26 of the Indian Post Office Act, 1898.